

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No.690/2018
In
OA No.283/2014**

New Delhi, this the 18th day of October, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)
Hon'ble Mr.A.K.Bishnoi, Member (A)**

1. Rajender Singh
Aged about 47 years
S/o Late Shri Chattar Singh
R/o Gr.II, 264A/18
Sangam Vihar, New Delhi – 110 062.

2. Dheeraj Singh
Aged about 41 years
S/o Late Shri Jagat Singh
R/o 1/257, Dakshin Puri
New Delhi – 110 062.

3. Sanjay Kumar
Aged about 37 years
S/o Shri Anand Mani
R/o A-2/145, Ishwar Colony
Aaya Nagar, New Delhi – 110 047. Applicant

(By Advocate :Mr. Manoj V George)

Versus

1. Arun K. Chatterjee
Joint Secretary
Ministry of External Affairs
Patiala House, New Delhi.

2. Dr. Satyanjal Pandey
Regional Passport Officer
Regional Passport Office
HUDCO TRICOOT-III
Bhikaji Cama Place, New Delhi-110 066.

3. Government of India
Shri C. Chandramouli
Secretary

Through Ministry of Personnel Public
Grievances & Pensions
Department of Personnel & Training
Lok Nayak Bhawan, Khan Market
New Delhi.

...Respondents

(By Advocate :Mr. Vijendra Singh)

ORDER (ORAL)

Hon'ble Mr. S.N. Terdal, Member (J)

In view of the SLP filed by the respondents vide Diary No.35362/2019 on 27.09.2019, CP is closed. Notices are discharged. If the applicants are still aggrieved, they may seek appropriate remedy, as per law.

(A.K.Bishnoi)
Member (A)

(S.N. Terdal)
Member (J)

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